

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**

UNSTARRED QUESTION NO. 1233  
TO BE ANSWERED ON 02.05.2016

**Minority Status of AMU**

†1233. SHRI KAUSHALENDRA KUMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is reconsidering the minority status of Aligarh Muslim University (AMU);
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government has weighed the possible socio-religious impact of this proposed decision and if so, the details thereof;
- (d) whether the financial aid to three other AMU campuses situated in the States of Bihar, West Bengal and Kerala has been withheld;
- (e) whether these campuses are facing problems due to lack of funds; and
- (f) if so, the details thereof?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): The matter relating to the minority status of Aligarh Muslim University (AMU) is sub-judice with the Hon'ble Supreme Court of India. The Government has decided to revisit the issue of the minority status to revert to the stand that AMU is not a minority institution.

(d) to (f): University Grants Commission (UGC) has not withheld the grant of AMU Centres. However, UGC has requested AMU to obtain the approval of National Council for Teacher Education (NCTE) for running the B.Ed. courses at these Centres as well as the approval of the building project from the University Building Committee and Statutory Bodies.

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